

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. JUSTICE RAJA VIJAYARAGHAVAN
MONDAY, THE 6TH DAY OF APRIL, 2020/17TH CHAITHRA, 1942

B.ANO.1888OF 2020

(CRIME NO. 172 OF 2020 OF NADAPURAM POLICE STATION,
KOZHIKODE)

PETITIONER/ACCUSED

Santhosh, S/o Raman, Aged 38 years,
Kolattayil House, Nidumannur, Poothara,
Kayakkodi-673 661 .

By Adv.Sri. T.G. RAJENDRAN

RESPONDENTS/COMPLAINANT AND STATE

1 The Station House Officer, Nadapuram Police Station,
Kozhikode-673 504.

2 State of Kerala, Represented by the Public Prosecutor,
High Court of Kerala, Ernakulam – 682031.

By SENIOR PUBLIC PROSECUTOR SRI. R.T. RENJITH

This Bail Application having come up for admission on 06/04/2020,
the Court on the same day passed the following:-

ORDER

Learned Public Prosecutor seeks further time to get instructions.

Post on 8.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/6/4/2020